

S.No.	State/UTs.	Area			Land locked up in Litigation	
		Declared surplus	Taken Possession	Distribute to indiv. benef.	Area in courts	No. of cases in courts
1	2	3	4	5	6	7
1.	Andhra Pradesh	795665	634262	594352	150626	3405
2.	Assam	612380	575837	479878	38461	112
3.	Bihar	488257	342134	303217	169004	1926
4.	Gujarat	231172	158953	133999	155926	1562
5.	Haryana	93511	85348	87259	5369	319
6.	Himachal Pradesh	282581	281652	3340	929	13
7.	Jammu & Kashmir	455575	450000	450000	0	0
8.	Karnataka	267758	155026	117147	138124	5871
9.	Kerala	137833	94856	64283	28015	1683
10.	Madhya Pradesh	355828	299218	185313	90646	1343
11.	Maharashtra	729548	663445	554870	34861	673
12.	Manipur	1830	1685	1682	54	NR
13.	Orissa	176459	165618	154298	11221	1088
14.	Punjab	222594	105146	103487	25120	1098
15.	Rajasthan	601922	558179	452174	74739	389
16.	Tamil Nadu	193657	171114	162369	29609	8
17.	Tripura	1995	1944	1599	59	NR
18.	Uttar Pradesh	561377	527036	390501	124007	NR
19.	West Bengal	1170965	1202009	965293	175786	5
20.	D & N Haveli	9406	9305	6851	149	13
21.	Delhi	1132	394	394	183	50
22.	Pondicherry	2326	1160	1022	1166	
Total:		7493771	6484321	5213328	1245054	19558

**World Bank Assistance for Development of Rural Areas in Maharashtra**

2829. SHRI RAJNATH SINGH 'SURYA':

SHRI SANJAY NIRUPAM:

SHRI MUKESH R. PATEL:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of schemes in operation in Maharashtra for development of rural areas;

(b) whether a review of such schemes was undertaken in the recent past; if so, the outcome thereof; and

(c) whether World Bank's assistance has been sought for such schemes; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA):

(a) The major schemes for development of rural areas being implemented in the country including the State of Maharashtra are Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS), Million Wells Scheme (MWS), Indira Awaas Yojana (IAY), Training for Rural Youth for Self Employment (TRYSEM), rural Water Supply (RWS), Rural

Sanitation Programme (RSP), Drought Prone Areas Programme (DPAP).

(b) Yes, Sir. Implementation of various programmes/schemes has been reviewed recently with Project Directors and with State Rural Development Secretaries in meetings held in Delhi. Appropriate remedial action has been taken/is being taken.

(c) A project proposal pre-feasibility report for the Integrated Rural Water Supply and Environmental Sanitation project for 11 districts of Maharashtra has been forwarded to the World Bank for possible financing.

#### **Self Employment Schemes in North Eastern States**

2830. SHRI W. ANGOU SINGH: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the amount sanctioned under the Employment Assurance Scheme to the North-Eastern States during 1995-96 and 1996-97;

(b) whether these funds are meant for the trained unemployed youths only;

(c) the details of schemes for self-employment with amount of money sanctioned, to the North-Eastern States, State-wise;

(d) what are the details of the beneficiaries; and

(e) whether employment schemes are properly monitored?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT

(SHRI CHANDRADEO PRASAD VARMA):

(a) to (d) The amount sanctioned/ released and persons/families benefited under Employment Assurance Scheme (EAS), Integrated Rural Development Programme (IRDP) and Training of Rural Youth for Self-Employment (TRYSEM) during 1995-96 and 1996-97 in respect of North Eastern States are given in Statement I & II (See below).

(e) All employment programmes implemented by the Central Government are being monitored inter-alia through periodical progress reports, release procedures, intensive inspections, review meeting of the senior officers of the Central and State Government.

#### **Statement-I**

*Amount sanctioned released to North Eastern states during 1995-96 & 1996-97 under EAS, IRDP and TRYSEM*

State	Amount sanctioned/released (Rs. in crores)					
	E.A.S.		I.R.D.P.		T.R.Y.S.E.M.	
	1995-96	1996-97	1995-96	1996-97	1995-96	1996-97
1. Arunachal Pr.	19.57	15.01	1.72	2.07	0.00	0.09
2. Assam	98.23	55.40	15.38	9.11	0.82	0.53
3. Manipur	13.37	9.00	1.00	2.09	0.00	0.00
4. Meghalaya	5.00	4.90	2.25	1.19	0.75	0.05
5. Mizoram	20.24	8.00	1.42	1.01	0.16	0.05
6. Nagaland	14.70	19.96	3.11	1.11	0.00	0.07
7. Tripura	20.86	21.60	3.88	3.55	0.15	0.13